

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.160/UHC/Admin.A/2022

Dated: May 11, 2022

Shri Avinash Kumar Srivastava, Secretary, District Legal Services Authority (DLSA), Tehri Garhwal is repatriated and posted as Additional Civil Judge (Sr. Div.), Tehri Garhwal, vice Ms. Mamta Pant.

No.161/UHC/Admin.A/2022

Dated: May 11, 2022

Ms. Neha Kushawaha, Secretary, District Legal Services Authority (DLSA), Uttarkashi is repatriated and posted as Civil Judge (Sr. Div.), Uttarkashi, vice Ms. Shweta Rana Chauhan.

These orders will come into force after issuance of notification from the Uttarakhand State Legal Services Authority, Nainital for the postings of Ms. Shweta Rana Chauhan & Ms. Mamta Pant as Secretaries, District Legal Services Authority, Uttarkashi & Tehri Garhwal respectively.

Note:

[A] Recommendation for the name of Ms. Shweta Rana Chauhan, Civil Judge (Sr. Div.), Uttarkashi is being sent to the Uttarakhand State Legal Services Authority, Nainital for her posting as Secretary, District Legal Services Authority, Uttarkashi, vice Ms. Neha Kushawaha.

[B] Recommendation for the name of Ms. Mamta Pant, Additional Civil Judge (Sr. Div.), Tehri Garhwal is being sent to the Uttarakhand State Legal Services Authority, Nainital for her posting as Secretary, District Legal Services Authority, Tehri Garhwal, vice Shri Avinash Kumar Srivastava.

By Order of the Court,

Sd/-

(Vivek Bharti Sharma)
Registrar General

No.2316/UHC/Admin.A/2022

Dated: May 11, 2022

Copy forwarded for information and necessary action to: -

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary/Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of the Court.
12. O.S.D. of the Court.
13. P.P.S. of the Court.
14. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.

15. P.S. to Registrar General.
16. Chief Treasury Officer (s), Tehri Garhwal & Uttarkashi.
17. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
18. Guard File/ Assistant concerned.

**Deputy Registrar
Admin.A**